

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

117. C.P.(IB)-553(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Mohan Nandkishore Gupta
V/s.
State Bank of India

Appearance

For Petitioner: Adv. Shavez Mukri, Adv. Vaibhav Kamble i/b. A&G
Legal Associates LLP is present through VC.

SECTION 94(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard, Ld. Counsel for the Petitioner, there is no objection from petitioner
side to appoint RP. **Reserved for order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)